

New Coal Washeries

*319. SHRI LAL BABU RAI:
SHRI S.B. THORAT:

Will the Minister of COAL be pleased to state:

(a) the number of new Coal washeries proposed to be opened by the Coal India Limited during the next three years and the locations thereof;

(b) whether the Government propose to hand over these Coal washeries to private and multinational companies; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI P.A. SANGMA)
(a) The details of new coal washeries being set up under Coal India Limited are given below:-

<i>S. No.</i>	<i>Location</i>	<i>Capacity (mt pa.)</i>	<i>Remarks</i>
1.	Madhuband (Bharat Coking Coal Ltd.)	2.5	for coking coal to be supplied to steel plants
2.	Kedla (Central Coalfields Ltd.)	2.6	—do—
3.	Bina (Northern Coalfields Ltd.)	4.5	for Non-Coking coal to be supplied to power houses.
4.	Piparwar (Central Coalfields Ltd.)	6.5	—do—

(b) No Sir.

(b) if so, the details thereof; and

(c) Does not arise.

(c) the extent to which it is likely to affect the development of indigenous technology?

[English]

Foreign Technology and Patent Rights

*320. SHRI A. CHARLES: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government propose to remove all restrictions for the import of foreign technology and for the protection of Patent Rights:

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) to (c). As spelt out the Statement on Industrial Policy tabled in both Houses of Parliament on 24th July, 1991:-

(i) The Reserve Bank of India accords automatic permission for foreign technology agreements upto a lumpsum payment of Rs. 1 crore, 5% royalty for domestic sales and